

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2429

ANSWERED ON:16.08.2011

COMMISSION ON POLICE REFORMS

Agarwal Shri Jai Prakash;Deshmukh Shri K. D.;Jaiswal Shri Gorakh Prasad ;Jindal Shri Naveen;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted any Committee/Commission and task force on reforms in the police and intelligence mechanism recently, in view of the increasing threats to internal security in the country;
- (b) if so, the details thereof alongwith the recommendations made therein and the reaction of the Government thereon;
- (c) whether the Government has constituted any team comprising defence experts for this purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No Committee/Commission or task force on reforms in the police has been constituted recently. A proposal for setting up of a Task Force to review the working of the National Security System and its ability to respond to the challenges and threats that the country is facing today, has been approved recently and has started functioning from 1.7.2011 for six months. The task force consists of 14 members including chairman and includes defence experts. The Task Force would review the existing processes, procedures and practices in the National Security System and would aim to improve national capabilities. Where necessary, it would also suggest redesigning of existing structures and tasking mechanisms, re-examine working methods and responsibilities and suggest oversight and peer review mechanism. The Task force has not yet given its report.